

DIVISION BENCH
COURT - II

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/110(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JULY 2024

IN THE MATTER OF	I S EARTH MOVERS PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES KOLKATA
UNDER SECTION	SEC 252 (3)

Appearance (via video conferencing/physically)

Mr. Rasna Goyal, CS] For the Petitioner

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter for further consideration on **23.09.2024**.

**Anamitra Pal
Court Officer**